

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 1475/94
MA No. 1922/94
MA No. 3994/94

19

New Delhi, this the 6th day of September, 1999

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR. S.P. BISWAS, MEMBER (A)

In the matter

1. K.R.Nair,
Assistant, D/o Agri. & Cooperation
Department of Agriculture & Cooperation
Krishi Bhawan, New Delhi-110001.
2. D.P.Barua, Assistant,
St. Directorate, D.G.S. & D.,
Jeevantara Building,
Parliament Street,
New Delhi-110001.
3. Gopal Das, Junior Analyst,
Internal Work Study Unit
Department of Agriculture & Coop.
Krishi Bhavan, New Delhi-110001.
4. D.Sudhakaran, Under Secretary,
Ministry of Food,
Krishi Bhavan New Delhi-110001. Applicants
(By Advocate: Sh. C.R.Hati proxy for
Sh. C.Hari Shankar)

Vs.

1. Union of India through
Secretary,
Ministry of Urban Development,
Nirman Bhavan, New Delhi-110001.
2. Director of Estates,
Nirman Bhavan, New Delhi-110001.

ORDER (ORAL)

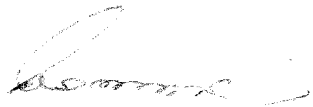
By Mrs. Lakshmi Swaminathan, M(J)


On ^{instructions} ~~advice~~ of the applicants, counsel for applicants submit that they do not wish to pursue this case any further. They seek permission to withdraw OA-1475/94 together with the MAs No.1922/94 and 3994/94.

13

20

2. In view of the above facts, prayer for withdrawal is allowed. OA-1475/94 together with MA-1922/94 & MA-3994/94 are disposed of as withdrawn.


(S.P. BISWAS)
Member (A)


(MRS. LAKSHMI SWAMINATHAN)
Member (J)

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